

**PROCEEDINGS OF THE PRL. DISTRICT JUDGE: WEST GODAVARI : ELURU**

Present :- **Sri E. Bhima Rao,**  
Principal District Judge.

**Sub:- PUBLIC SERVICES - A.P.J.M.S.S/Outsourcing-** deputation of certain employees - Orders - Issued.

**Read:-** Office Note dated 13.08.2021 and Orders passed thereon.

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**ORDER :: DATED :: 13.08.2021**

In view of administrative exigency, the Principal District Judge, West Godavari, Eluru, is pleased to pass the following Order:

**I**

The deputation of **Smt. T. Ananda Lakshmi**, Senior Superintendent, Junior Civil Judge's Court, Bhimadole, is hereby transferred and posted as Senior Superintendent, Principal Senior Civil Judge's Court, Eluru, *VICE* Sri D.Chandra Sekhara Rao, Senior Superintendent transferred.

**II**

**Sri D. Chandra Sekhara Rao**, Senior Superintendent, Prl. Senior Civil Judge's Court, Eluru, is hereby transferred and posted as Senior Superintendent, Principal District Court, Eluru, in the existing vacancy.

**III**

**Sri K.A. Pallapa Rao**, Senior Superintendent, Spl. Court for Trial of Offences under the POCSO Act, Eluru, is hereby deputed to work in Prl. Junior Civil Judge's Court, Eluru, until further orders.

**IV**

**Sri B. Rajendra Kumar**, Superintendent, Prl. Junior Civil Judge's Court, Eluru, is hereby deputed to work in Prl. District Court, Eluru, until further orders.

**V**

**Sri P. Raghu**, Superintendent, Prl. District Court, Eluru, is hereby transferred and posted as Superintendent, Special Mobile Court, Eluru, *VICE* Sri Y.L.N.Murthy, Superintendent transferred.

**VI**

**Sri Y.L.N. Murthy**, Superintendent, Special Mobile Court, Eluru, is hereby transferred and posted as Superintendent, Principal District Court, Eluru.

**VII**

The deputation of **Smt. K. Bangaramma**, Office Subordinate, I Addl. Junior Civil Judge's Court, Tanuku, to work in II Addl. Judl. Magistrate of I Class Court, Tanuku, is hereby cancelled.

**VIII**

The deputation of **Smt. K. Sailaja**, Office Subordinate, Prl. Junior Civil Judge's Court, Tanuku, to work in I Addl. Junior Civil Judge's Court, Tanuku, is hereby cancelled.

**IX**

**Sri K. Chittibabu**, Office Subordinate, Prl. Junlor Civil Judge's Court, Narsapur, is hereby deputed to work In Prl. Junior Civil Judge's Court, Bhimavaram, until further orders.

**X**

**Sri K.V.Krishna Rao**, Office Subordinate, Addl. Judl. Magistrate of I Class Court, Narsapur, is hereby deputed to work in Prl. Junior Civil Judge's Court, Narsapur, until further orders.

**XI**

**G. Ganga Bhavani**, Office Subordinate, Prl. Junior Civil Judge's Court, Bhimavaram, is hereby deputed to work in III Addl. District Court, Bhimavaram, until further orders.

**XII**

The deputation of **Sri Shaik Moulali**, Office Subordinate, Junior Civil Judge's Court, Bhimadole, to work in Special Court for Trial of Cases under SCs & STs (POA) Act - cum - VIII Addl. District Court, Eluru, is hereby cancelled.

Further, the individual is deputed to work in Prl. District Court, Eluru, until further orders.

**XIII**

**Sri M.Kranthi Kiran**, Office Subordinate, Prl. District Judge's Court, Eluru, is hereby deputed to work in Special Court for Trial of Cases under SCs & STs (POA) Act - cum - VIII Addl. District Court, Eluru, until further orders.

**XIV**

The deputation of **Smt. A. Padmavathi**, Stenographer (Outsourcing), Prl. District Court, Eluru, to work in Spl. Mobile Court, Eluru, is hereby cancelled.

Further, the individual is deputed to work In Prl. Junior Civil Judge's Court, Eluru, until further orders.

- Note:
1. The Officers concerned are requested to relieve the above individuals immediately to enable them to join in the new courts forthwith.
  2. The individuals at S.Nos.I to VI are directed to hand over detailed charge of their branch to their successors in office, as per office order of the Presiding Officers concerned.
  3. The order placed in the District Court's website <http://districts.ecourts.gov.in/westgodavari> and downloaded copy from the website is valid for relieving and joining duty.

  
PRL. DISTRICT JUDGE, 13/8  
W.G., ELURU.

To  
The Individuals through the Presiding Officers concerned.

**Copy to:**

The Officers concerned.

The Senior Superintendent, Accounts Section and Central Nazareth, Prl. District Court, Eluru.